

Tenders for printing bilingual/trilingual dictionaries

2977. **SHRI M. KADHARSHA:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 1503 given in the Rajya Sabha on the 19th November, 1986 and state:

(a) whether tenders were invited for the year 1986-87 for the printing of bilingual/trilingual dictionaries;

(b) whether it is a fact that the tender of the printer who quoted the lowest rates was rejected;

(c) whether it is a fact that the Printer of the lowest tender complained against the rejection;

(d) the number of volumes that have been printed, to whom the work has now been assigned; and

(e) what steps Government propose to take to streamline the printing of dictionaries in the same tempo as was done during the last two years?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir,

(b) Two tenders were invited for printing of bilingual dictionaries. While one of the tenders is under scrutiny in the Central Hindi Directorate, the other tender has re-advertised because of the lack of adequate response and incompleteness of the tenders which were received.

(c) Yes, Sir.

(d) No fresh work has been assigned to any printer during the year.

(e) The printing of dictionaries which involves scrutiny of tenders, etc. is being taken up on priority basis within the framework of governmental procedures. It is expected that with the finalisation of tenders, ten dictionaries will be assigned

for printing. Three bilingual dictionaries are already under print and printed copies are likely to become available by March, 1987.

Complaints Against Store Incharge of CGHS Unani Dispensary, Sarojini Nagar

2978. **SHRI S.S. AHLUWALIA:**

SHRI SOHAN LAL DHUSIYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of complaints made by Central Government Health Services Unani Unit, Daryaganj to Store Incharge Medical Officer-in-charge of CGHS Unani dispensary, Sarojini Nagar, New Delhi during the period from 1st January, 1981 to 31st December, 1983, alongwith the nature of complaints;

(b) whether in spite of such complaints the orders for maximum value are being placed with the same companies about whom the complaints about supply of infected/substandard medicines were received from Daryaganj Unani Unit;

(c) if so, the reasons therefor; and

(d) what remedial steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c) Two complaints were received from the Medical Officer in charge, CGHS Unani unit about five items of Unani medicines being fungus infested/causing side effects during the said period. The defective stocks were replaced by the manufacturer. Thereafter no further complaints were received.

(d) Unani medicines are procured as per recommendations of the Purchase Advisory Committee.